

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 798/2015
O.A. No.2423/2013**

New Delhi this the 19th day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinah, Member (A)**

1. Anshu Bala,
W/o Shri Surender Kumar,
R/o BH-188, East Shalimar Bagh,
Delhi-110088
2. Reetika Malhotra,
W/o Sh. Joginder Malhotra,
D/o Som Nath Dhawan,
R/o JG-II, 710C,
Vikas Puri, Delhi-110018

- Petitioners/Applicants

(By Advocate : Mr. M. Rai S Farooqui)

Versus

1. Mr. Ajay Kumar Garg,
Secretary,
Delhi Subordinate Service
Selection Board (DSSSB)
Office At: FC-18,
Industrial Area,
Karkardooma, Delhi
2. Dr. Puneet Kumar Goel,
Commissioner,
South Delhi Municipal Corporation,
Office At: Dr. Shyama Prashad Mukherjee,
Civic Center, Zakir Hussain Marg,
New Delhi-110002
3. Mr. P.K. Gupta,
Commissioner,
North Delhi Municipal Corporation,
Office At: Dr. Shyama Prashad Mukherjee,
Civic Center, Zakir Hussain Marg,
New Delhi-110002
4. Mr. Amit Kumar Yadav,
Commissioner,
East Delhi Municipal Corporation,
Office At: DSIDC Building,
Patparganj Industrial Area,
New Delhi-110092

- Respondents

(By Advocates: Mr. RN Singh, Ms. Sangita Rai and Ms. Sangeeta Tomar)

O R D E R (ORAL)**Mr. V. Ajay Kumar, Member (J):**

When this matter was taken up for hearing, it is submitted by all the counsels for the parties that the order of this Tribunal in OA No. 2423/2013 dated 02.09.2015 has already been complied with and the petitioner has already been issued appointment letter dated 15.07.2016. Accordingly, the Contempt Petition is closed. Notices are discharged. No costs.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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